

IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH  
ON THE DAY OF Wednesday THE 26th Day Of March 2025  
COURT HALL NO.21 SITTING AT PRL.BENCH BENGALURU  
at 10:30AM  
BEFORE

THE HON'BLE JUSTICE M.NAGAPRASANNA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Apl/Comp & Adv	Resp & Adv
<b>"MATTER PERTAINS TO DHARWAD BENCH"</b>			
<b><u>FURTHER HEARING</u></b>			
1	WP 107121/2024 (CS, EL/M )	<i>PET: SHIVALLI MILK PRODUCER RISHIKESH M KOTTURSHETTAR VIDYAVATI M KOTTURSHETTAR</i>	<i>RES: THE STATE OF KARNATAKA  AGA FOR R1 TO R3 &amp; R6 R4 &amp; R5 : SERVICE REPORT IS AWAITED G R KALLAPUR VENKATESH R BHAGWAT C R RAIBAGI FOR PROPOSED R7(VK) VIJAY S CHINIWAR FOR PROPOSED R8 TO R19 A B PATIL FOR R20 TO R164 GIRISH R KALLAPUR FOR PROPOSED R7, R165 TO R201</i>
<b><u>FINAL HEARING</u></b>			
2	CRL.P 101257/2022 (PETITION ADMITTED ON 19/4/2022) (SUPREME COURT REMANDED MATTER) (DATE)  <u>Connected With</u>	(482(Cr.PC)/528(BNSS), ) <i>PET: M/S MSPL LIMITED., ABHISHEK C PATIL SRIVIDYA ZIRALI</i>	<i>RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE</i>
2.1	CRL.P 100903/2022	(482(Cr.PC)/528(BNSS), ) <i>PET: NARENDRAKUMAR BALDOTA AND OTHERS ABHISHEK C PATIL SHRIVIDYA ZIRALI</i>	<i>RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT</i>
2.2	CRL.P 100904/2022	(482(Cr.PC)/528(BNSS), ) <i>PET: SRI NARENDRAKUMAR BALDOTA AND OTHERS ABHISHEK C PATIL</i>	<i>RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT</i>

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2.3	CRL.P 100918/2022	(482(Cr.PC)/528(BNSS), )	PET: SRI NARENDRAKUMAR BALDOTA AND OTHERS <b>ABHISHEK C PATIL</b> SHRIVIDYA ZIRALI	RES: CENTRAL BUREAU INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.4	CRL.P 100924/2022	(482(Cr.PC)/528(BNSS), )	PET: SRI NARENDRAKUMAR BALDOTA AND OTHERS <b>ABHISHEK C PATIL</b>	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.5	CRL.P 100926/2022	(482(Cr.PC)/528(BNSS), )	PET: SRI NARENDRAKUMAR BALDOTA AND OTHERS <b>ABHISHEK C PATIL</b> SHRIVIDYA ZIRALI	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.6	CRL.P 100927/2022	(482(Cr.PC)/528(BNSS), )	PET: SRI NARENDRAKUMAR BALDOTA AND OTHERS <b>ABHISHEK C PATIL</b>	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.7	CRL.P 101232/2022	(482(Cr.PC)/528(BNSS), )	PET: M/S MSPL LIMITED., <b>ABHISHEK C PATIL</b>	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.8	CRL.P 101234/2022	(482(Cr.PC)/528(BNSS), )	PET: M/S MSPL LIMITED., <b>ABHISHEK C PATIL</b>	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.9	CRL.P 101236/2022	(482(Cr.PC)/528(BNSS), )	PET: M/S MSPL LIMITED., <b>ABHISHEK C PATIL</b>	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.10	CRL.P 101240/2022	(482(Cr.PC)/528(BNSS), )	PET: M/S MSPL LIMITED., <b>ABHISHEK C PATIL</b> SRIVIDYA ZIRALI	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.11	CRL.P 101266/2022	(482(Cr.PC)/528(BNSS), )	PET: M/S MSPL LIMITED., <b>ABHISHEK C PATIL</b> SRIVIDYA ZIRALI	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT
2.12	CRL.P 101442/2022	(482(Cr.PC)/528(BNSS), )	PET: N. VISHWANATH S/O MALLIKARJUN AND OTHERS <b>K L PATIL</b> S S BETURMATH	RES: CENTRAL BUREAU OF INVESTIGATION  NEELENDRA D GUNDE FOR RESPONDENT

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- 2.13 CRL.P (482(Cr.PC)/528(BNSS), PET: N. VISHWANATH RES: CENTRAL BUREAU  
101443/2022 ) S/O MALLIKARJUN AND OF INVESTIGATION  
OTHERS  
K L PATIL NEELENDRA D GUNDE  
S S BETURMATH FOR RESPONDENT
- 2.14 CRL.P (482(Cr.PC)/528(BNSS), PET: V YERRISWAMY RES: CENTRAL BUREAU  
103647/2022 ) K L PATIL OF INVESTIGATION  
NEELENDRA D GUNDE  
FOR RESPONDENT
- 2.15 CRL.P (482(Cr.PC)/528(BNSS), PET: V YERRISWAMI RES: CENTRAL BUREAU  
103649/2022 ) K L PATIL OF INVESTIGATION  
NEELEDNRA D GUNDE  
FOR RESPONDENT

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